

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 03 OF 2019
IN APPEAL NO. 209 OF 2015**

Dated: 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Limited & Ors. Appellant(s)
Versus
Renew Wind Energy (Rajkot) Private Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : -

ORDER

(On being mentioned)

At the request of learned counsel for the Appellant, list the matter on
14.10.2019 instead of 13.09.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj